

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI SPECIAL BENCH

Item 3

IA 925/2023 IN C.P. (IB)/1945(MB)2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **15.03.2023**

NAME OF THE PARTIES: - **CORPORATION BANK**
VS
M/S BELGIUM ALUMINIUM &
GLASS INDUSTRIES PVT LTD

Appearance (via video-conference):

for Liquidator

:Adv Geeta Toraskar i/b PRM Legal

Section 60(5), 7 of IBC, 2016

ORDER

IA 925/2023

This is an application filed by the Liquidator of Belgium Aluminium & Glass Industries Pvt Ltd seeking extension of time for further period of six months commencing from 25.12.2022 until 24.06.2023. Ld. Counsel appearing for liquidator brought to our attention to the consultation meeting held on 29.12.2022 whereby, the consultation Committee has also approved the proposal for seeking extension of time from the Adjudicating Authority pursuant to those liquidator has placed the report by way of Interlocutory application for extension of time. Having considered the submission of Counsel appearing for the liquidator and on perusal of the averments placed before this Bench, this Tribunal is satisfied accordingly the time as prayed for under prayer clause (b) is allowed. Ld. Counsel appearing for the liquidator is not pressing (a) hence, the same is not granted. With the aforesaid observations IA 925/2023 is allowed and disposed of.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)